

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 21st day of September, 2021

Contempt Application No. 330/00293 of 2018
In
Original Application No. 330/00862 of 2018

Present:

Hon'ble Mr. Tarun Shridhar, Member-(Administrative)
Hon'ble Ms. Pratima K. Gupta, Member- (Judicial)

Sabhajeet Upadhyay, Son of Jaipal Upadhyay,
 Resident of Manapur, Post Office Suriyawan,
 District-Bhadoli.

.....Petitioner

By Advocate: In person

Versus

Prabhakar Tripathi, Superintendent of Post Offices, West Division,
 Varanasi Cantt, Varanasi.

-----Respondent

By Advocate: Shri R.K. Srivastava

O R D E R

Deliverd by Hon'ble Mr.Tarun Shridhar, Member-A:

1. The applicant is not present even in the revised call nor is he represented by a counsel. Shri R.K. Srivastava, learned counsel for the respondent, is present.
2. The present contempt petition has been filed alleging non-compliance of the order dated 31.08.2018 passed by this Tribunal in OA No. 862 of 2018.

3. Learned counsel for the respondents submits that the order dated 31.08.2018 for non compliance of which this contempt petition is filed has been fully complied with and he has already submitted an affidavit to this effect.

4. Accordingly, the contempt petition is disposed of and the notices issued are discharged.

5. All the pending MAs in the aforementioned OA are dismissed as infructuous.

(Pratima K Gupta)
Member (Judicial)

(Tarun Shridhar)
Member (Administrative)

/Neelam/